

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 307 of 2021**

**IN THE MATTER OF:**

**Intec Capital Ltd.**

**...Appellant**

**Vs.**

**Manish Kumar Bhagat  
RP of Perfect Boring Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant:           Mr. Krishnendu Datta, Sr. Advocate  
                                  Mr. Vinod Chaurasia, Mr. Sagar Bansal and  
                                  Mr. Aabhas Singh, Advocates**

**For Respondent:**

**ORDER**  
**(Virtual Mode)**

**12.04.2021:**       List this case as 'Fresh Case' on **19<sup>th</sup> April, 2021.**

**[Justice A.I.S. Cheema]  
Member (Judicial)**

**[Dr. Alok Srivastava]  
Member (Technical)**

*sa/md*